

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 127/16	TP 63/17	Hearing	433(e) / 433(f)	Triveni Electroplast Pvt. Ltd. Vs Rima Transformers & Conductors Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K.V. Shyamaprasada
Adv for RST

[Signature]

Prig B
Adv for Petrs

[Signature]

9986691771

Counsel for petitioner is present. Counsel for respondents is also present. It is reported that part payment is being made by the respondent to the petitioner company. Hence, for reporting full settlement, list it on 23.08.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)